

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/5(CHE)/2024  
**NAME OF THE PETITIONER(S)** : R Masilamani  
**NAME OF THE RESPONDENTS** : Roc, Chennai  
**UNDER SECTION** : Sec 252(3) of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. T K Bhaskar for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for Respondent / RoC.

Ld. Counsel for RoC seeks and is granted more time to file report / reply.

Reply be filed on or before 29.05.2024.

List the petition for hearing on **29.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)